

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:39

ANSWERED ON:23.02.2010

COASTAL POLICE STATIONS

Lingam Shri P.;Patel Shri Kishanbhai Vestabhai;Ramasubbu Shri S.;Sugavanam Shri E.G.;Venugopal Shri K. C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the second phase of the Coastal Security Scheme has been finalized by the Government;
- (b) if so, the details thereof alongwith the number of coastal police stations sanctioned for each State;
- (c) the details of coastal police stations sanctioned and functional under the current scheme and funds allocated thereon, Statewise;
- (d) whether there is any proposal to recruit unemployed youth preferably from fishermen community residing in coastal areas as police personnel in the coastal police stations; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Based on the inputs received from the Coast Guard and coastal States/UTs, the second phase of the Coastal Security Scheme has been formulated. Necessary clearances for the same are being taken.
- (c): The State-wise details of coastal police stations sanctioned and functional under the current scheme, and funds allocated thereon, are given in the Annexure.
- (d): No, Madam.
- (e): Does not arise.